

in breeding places where-ever feasible.

(b) The Union Government has been providing assistance to States both in terms of cash and commodity and the same will be continued.

(c) and (d). Cochin Corporation has requested the Indian Council of Medical Research and its Vector Control Research Centre, Pondicherry to assist the Corporation in the preparation of a Master Plan for mosquito control in the area. A memorandum of understanding to this effect has been signed between I.C.M.R. and Cochin Corporation.

Superannuation of Doctors

10048. SHRI KALPNATH SONKAR:
SHRI K. MANVENDRA
SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of doctors working in Government Hospitals in Delhi who are due to retire in various sub-cadres of specialist Grade and Super-time Scale in 1990 and 1991 on superannuation;

(b) whether any doctor has been given extension or re-employment in 1990;

(c) if so, the reasons therefor;

(d) whether there is any proposal to give them extension and if so, the reasons thereof; and

(e) to what extent this will effect the promotional avenues and morale of the feeder cadres in-service doctors?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):
(a) So far as Central health Service is concerned, the position is as follows:—

	1990	1991
Supertime Seals	6	4
Specialist Grade	6	9

(b) Yes, Sir. Dr. P.K. Kakar, Medical Superintendent, Lok Nayak Jai Prakash Narain Hospital, New Delhi has been granted extension in service for one year with effect from 1.3.90.

(c) The extension has been granted in public interest after obtaining the approval of the competent authority, keeping in view his record and professional skills.

(d) and (e). Grant of service extension to officers is considered in public interest on

case to case basis.

Promotion of Ayurveda in Foreign Countries

10049. SHRI L.K. ADVANI:
SHRI SHANKERSINGH
VAGHELA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether his attention has been drawn

to a report in "The Statesman" dated 9.4.1990 that the Soviet Health Ministry has decided to host an 'Introductory Course of Ayurveda' for 1000 Soviet doctors;

(b) in which other countries similar programmes have been held or are to be held and for how many doctors in each case;

(c) what is the outline and important contents of the 'Introductory Course of Ayurveda';

(d) in what way the Union Government is boasting the spread of Ayurvedic knowledge in foreign countries; and

(e) what progress has been made in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (e). The information is being collected and will be laid on the Table of the House.

Female Foetus Abortions

10050. SHRI SUDARSAN RAYCHAUDHARY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of female foetuses aborted in India since 1987, State-wise and year-wise;

(b) whether Government propose to stop the practice of aborting female foetuses; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) Such information is not being collected by Government of India.

(b) and (c). Government have under consideration enactment of a Central legislation to regulate the use and prevent the abuse of pre-natal diagnostic techniques leading to determination of the sex of foetus.

Non Availability of Gardinal Sodium Injections in Bangalore

10051. SHRI H.C. SRIKANTIAH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Gardinal Sodium injections are at present manufactured by private drug companies in the country;

(b) whether this life saving drug for newly born babies is not available at any Hospital in Bangalore City for the past two months; and

(c) if so, the steps taken by Union Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) Gardinal Sodium injection, a brand of phenobarbitons is manufactured and marketed in the country by M/s. May and Baker Ltd., now called M/s. Rhone Poulanc India.

(b) and (c). The information is being collected and will be laid on the table of the Sabha.

Appointment of Licence issuing Authority

10052. SHRI KAMAL CHAUDHRY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any licence issuing authority has been appointed in the Municipal Committee areas in Punjab as required under Rule 50(1) of the Prevention of Food Adul-